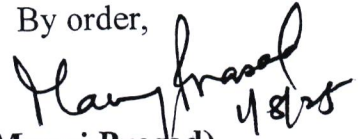


**HIGH COURT OF JHARKHAND, RANCHI**

**NOTICE**

In partial modification to this Court's notice dated 29.07.2025, all Advocate Clerks of this Court are hereby directed not to enter in any Judicial section of this Court, except when accompanied by an Advocate, in those Judicial sections where learned Advocates are permitted to enter.

By order,

A handwritten signature in black ink, appearing to read 'Manoj Prasad', with a date '4/8/25' written below it.


**(Manoj Prasad)**  
**Registrar General**

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTICE**

**Dated: 29.07.2025**

As directed, Advocate Clerks are prohibited to enter in the Judicial section of this court.

  
Manoj Prasad  
Registrar General